

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23

**IA 2176(MB)2024  
in C.P. (IB)/742(MB)2022**

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited  
Vs  
Azinova Constructions Private Limited

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Dikshat Mehra, Ld. Counsel for the Applicant present.
2. List this matter for hearing on **23.09.2024**.

Sd/-  
**SANJIV DUTT**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)